

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO- 795 #
ANSWERED ON- 05/02/2026

SPORTS INFRASTRUCTURE IN RAIGAD

795 #. SHRI DHAIRYASHIL MOHAN PATIL

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the current status of sports infrastructure developed under the Khelo India scheme in Raigad district of Maharashtra, their level of utilization and preparedness for operation;
- (b) the administrative or institutional reasons for underutilization of these facilities;
- (c) the extent to which school, college and community-level athletes have access to these assets; and
- (d) the corrective and monitoring measures taken for sustainable and effective use of these sports infrastructures?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (d) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure and facilities, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. Further, the Khelo India Scheme is a demand driven scheme. The proposals received from the State/ UT Government and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the scheme. Under the Khelo India Scheme, 02 Khelo India Centres (KIC) have been notified in Raigad district of Maharashtra, which cater to training of 99 athletes. The details of all sports facilities under the Khelo India Scheme, such as Sports Infrastructure, Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India Accredited Academies (KIAA), across the country, including in the State of Maharashtra, are available in the public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in>.
